

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-23/2005/3557/A**

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Dima Hasao.

Dated Guwahati, 30<sup>th</sup> May, 2025.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJ/DH/I-1/2025/1189/Estt., dated 27.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.06.2025 and 03.06.2025, along with station leave permission from the evening of 31.05.2025 till the morning of 04.06.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-23/2005/3558/A, dated** , 30-05-25

Copy to:

✓ The Project Manager, Gauhati High Court.

*30.05.25*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*